

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	CRL.A 10013/2019 (JUDGEMENT) IA/1/2019		Javeed Pasha Vs State by Tiptur Town Police, Tiptur	Sathish.B Public Prosecutor
2	CrI.Misc. 10273/2020 (ORDERS)		Gowramma Vs STATE BY TURUVEKERE POLICE	Sathish.B Public Prosecutor
3	CrI.Misc. 10275/2020 (ORDERS)		Dadapeer Vs Excise Police Station, Tiptur	Nataraju.M.C Public Prosecutor
<u>11.00 AM to 02.00PM</u>				
4	CRL.R.P. 10023/2020 (NOTICE)		Bheemaiah D.A Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
5	CRL.R.P. 10024/2020 (NOTICE)		Renukaprasad alias Shyam Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
6	CRL.A 10007/2019 (ARGUMENTS) IA/1/2019		Adithya T.J. Vs Vijayakumar S.K.	Udayashankar T T Yogananda.M.K
7	SC 10018/2017 (FRAMING OF CHARGE OR PLEA)		STATE BY TIPTUR RURAL POLICE Vs k v avinash alis lohith	Public Prosecutor SS
(SC/0010018/2017)				
: SC/0010018/2017				
8	SC 10023/2017 (FRAMING OF CHARGE OR PLEA)		State by Tiptur town police Vs Govardhan	Public Prosecutor T.B.R
(SC/0010023/2017)				
: SC/0010023/2017				
9	SC 10031/2018 (FRAMING OF CHARGE OR PLEA)		State by Dandinashivara Police Vs Nagaraju A.N.	 Krishnamurthy.B.G
10	SC 10001/2019 (FRAMING OF CHARGE OR PLEA)		State by Tiptur Town Police, Tiptur Vs Nagaraju	PP
11	SC 10046/2019 (FRAMING OF CHARGE OR PLEA)		STATE BY TURUVEKERE POLICE Vs Prabhu	PP

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12	CRL.A 10004/2018 (ARGUMENTS)		H.R.Naveenkumar Vs Parameshwaraiah	BGK
13	CRL.R.P. 10027/2018 (ARGUMENTS)		Vijayakumar Vs Nanjegowda @ Rajanna	Krishnamurthy.B.G Jagadeesh.B.D
14	CRL.R.P. 10005/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Dr. V.H. Geetha Vs The Income Tax Department,	Ajay.B.N
15	CRL.R.P. 10006/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		H.J. Kalpana Jagadeesh Vs The Income Tax Department,	Ajay.B.N
16	CRL.R.P. 10007/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		H.J. Kalpana Jagadeesh Vs The Income Tax Department,	Ajay.B.N
17	CRL.A 10023/2018 (Respondent Arguments) IA/1/2018 IA/2/2018		Kantharaju Vs Dhrakshyani	Udayashankar T T N.R.R
Cases listed below are adjourned due to Covid 19				
18	SC 10025/2020 (SUMMONS)	11-12-2020	STATE BY TURUVEKERE POLICE Vs Jagadeesh A.B.	Public Prosecutor
19	SC 10012/2016 (APPEARANCE OF ACCUSED)	11-12-2020	State by Chikkanayakanahalli Police Vs Rukmangadharaju- A.4 (Split Up case from SC.10017/14)	P.P
(SPL.C/0010012/2016)				
20	SPL.C 10002/2020 (APPEARANCE OF ACCUSED)	11-12-2020	STATE BY TIPTUR RURAL POLICE Vs Gopinath	Nataraju.M.C
21	SC 10005/2020 (APPEARANCE OF ACCUSED)	11-12-2020	STATE BY TURUVEKERE POLICE Vs Harisha B.N.	Public Prosecutor
22	SC 10006/2020 (APPEARANCE OF ACCUSED)	11-12-2020	STATE BY HANDANAKERE POLICE Vs Girisha	Public Prosecutor

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23	SC 10011/2020 (APPEARANCE OF ACCUSED)	11-12-2020	STATE BY HULIYAR POLICE Vs Umesha	Public Prosecutor
24	SC 10018/2020 (APPEARANCE OF ACCUSED)	11-12-2020	State by Nonavinakere Police Vs Nagaraju	Public Prosecutor
25	SC 10022/2020 (APPEARANCE OF ACCUSED)	11-12-2020	STATE BY TURUVEKERE POLICE Vs Raveesha	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	R.A. 10024/2019 (ARGUMENTS) IA/1/2019		C.R. Praveen Kumar Vs C.R. Naveen Kumar	Karunakar.M.B
2	R.A. 10025/2019 (ARGUMENTS) IA/1/2019		C.N. Pradeep Vs H.P. Madhu	Krishnamurthy.B.G
3	P and SC 10006/2019 (ARGUMENTS)		Padma Vs NIL	Lakshman.H
4	R.A. 10039/2017 (ARGUMENTS)		PARVATHAMMA Vs NAGARAJAIAH	Ramaswamy Iyengar K.S G.S.M
(R.A./0010039/2017)				
: R.A./0010039/2017				
5	R.A. 10016/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Basavaraju Vs Rajesh	Ramaswamy Iyengar K.S
(R.A./0010016/2018)				
: R.A./0010016/2018				
6	R.A. 10035/2019 (ARGUMENTS) IA/1/2019		B.S.Munirajanayaka Vs B.S.Munilakshmibai	H.Lakshman
7	P and SC 10013/2019 (ARGUMENTS)		Diwakar M.P. Vs NIL	C.N. Krishnamurthy
8	R.A. 10038/2019 (ARGUMENTS)		T.M. Premakumari Vs Mayanna	Krishnamurthy.B.G K.R. Dayananda
9	Civil Misc. 10001/2017 (hear on I.A)		Maramardhana Vs THE SUPRINTENDENT ENGINEER (ELECTRICAL)	G B Adarsha T.N.A
(Civil Misc./0010001/2017)				
: Civil Misc./0010001/2017				
10	EX 10001/2017 (hear on I.A)		M/s Vistaar Financial Services (P) Ltd Vs Hariprasad.K.N	K.R. Dayananda M.B.K
(EX/0010001/2017)				
: EX/0010001/2017				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	R.A. 10008/2018 (hear on I.A) IA/1/2018		Manjula Vs THE EXECUTIVE ENGINEER (KPTCL)	Suresh.G.R
(R.A./0010008/2018) : R.A./0010008/2018				
12	Civil Misc. 10017/2018 (hear on I.A) IA/1/2018		Shivananjappa Vs THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
(Civil Misc./0010017/2018) : Civil Misc./0010017/2018				
13	Civil Misc. 10018/2018 (hear on I.A) IA/1/2018		Shivananjamma Vs THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
(Civil Misc./0010018/2018) : Civil Misc./0010018/2018				
14	Civil Misc. 10059/2018 (hear on I.A) IA/1/2018		Sadashivayya Vs THE EXECUTIVE ENGINEER (KPTCL)	K.R.Nagesh
15	P and SC 10014/2018 (hear on I.A)		S. Ramesh Vs Nil	Ajay.B.N
16	R.A. 10038/2018 (hear on I.A) IA/1/2018		Komala Vs D.S. Sukanya	Udayakumar T.K
17	R.A. 10039/2018 (hear on I.A) IA/1/2018 IA/2/2018		K.M. Shashikumar Vs Chikkanna	K.R. Dayananda DPP
<u>11.00 AM to 02.00PM</u>				
18	Civil Misc. 10030/2018 (EVIDENCE)		Sarojamma Vs The Superintendent Engineer (Electrical)	GBA
(Civil Misc./0010030/2018) : Civil Misc./0010030/2018				
19	Civil Misc. 10035/2018 (EVIDENCE)		Dharanendraiah Vs The Superintendent Engineer (Electrical)	GBA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
20	Civil Misc. 10038/2018 (EVIDENCE)		Rangaramaiah Vs The Superintendent Engineer (Electrical)	G.B.Adarsh
(Civil Misc./0010038/2018)				
: Civil Misc./0010038/2018				
21	Civil Misc. 10002/2019 (EVIDENCE)		H.M. Siddaramaiah Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Lakshman.H
22	Civil Misc. 10003/2019 (EVIDENCE)		Gowamma Vs The Superintendent Engineer (Electrical)	G.B. Adarsh
23	Civil Misc. 10004/2019 (EVIDENCE)		Kempanarasamma Dead by LRs Vs The Superintendent Engineer (Electrical)	G.B. Adarsh
24	P and SC 10010/2019 (EVIDENCE)		Gurumurthy @ N. Murthy Vs Nil	H. S. Krishnegoda
25	R.A. 10037/2016 (ARGUMENTS)		H.S.JAGADEESH Vs HUCHEGOWDA	Ramaswamy Iyengar K.S Exparte
(R.A./0010037/2016)				
: R.A./0010037/2016				
26	R.A. 10023/2019 (ARGUMENTS) IA/1/2019		C.R. Praveen Kumar Vs C.R. Naveenkumar	Sreedhara.N.N
27	Civil Misc. 10021/2018 (FOR ENQUIRY)		Nagaraju Vs The Superintendent Engineer (Electrical)	G.B.Adarsh
(Civil Misc./0010021/2018)				
: Civil Misc./0010021/2018				
28	Civil Misc. 10036/2018 (FOR ENQUIRY)		Rangaswamaiah. K.N Vs The Superintendent Engineer (Electrical)	G.B.Adarsha T.N.A
(Civil Misc./0010036/2018)				
: Civil Misc./0010036/2018				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	Civil Misc. 10073/2018 (FOR ENQUIRY) IA/1/2018		Shankaraiah Vs THE EXECUTIVE ENGINEER (KPTCL)	Nagesh.K.R
Cases listed below are adjourned due to Covid 19				
30	M.V.C. 639/2018 (written statement of R2)	08-12-2020	Saravana @ Saron Vs Mahamad Khaleel	Sathish.B
31	M.V.C. 923/2018 (written statement of R2)	08-12-2020	Nataraju Vs Basavaraju	Somasundar S
32	M.V.C. 86/2020 (written statement of R2)	08-12-2020	Thimmakka Vs Pachankshari	Krishnamurthy H R Malikarjuna B.
33	M.V.C. 88/2020 (written statement of R2)	08-12-2020	Nagaraju.S.H Vs Pachankshari	Krishnamurthy H R
34	M.V.C. 173/2020 (written statement of R2)	08-12-2020	Chaya.A.R Vs Pandurangaiah	Krishnamurthy H R Mallikarjunaiah.B
35	M.V.C. 587/2020 (written statement of R2)	08-12-2020	Shaik Jaffer Vs Nagendra	M.C.Nataraju
36	R.A. 10032/2019 (NOTICE) IA/1/2019 IA/2/2019	11-12-2020	M.N. Janardhana Rao Vs Sarvamangalamma	Krishnamurthy.B.G
37	P and SC 10011/2019 (NOTICE)	11-12-2020	M.S. Nirmala Vs Kathyayanamma	Udayakumar T.K
38	R.A. 10008/2020 (NOTICE)	11-12-2020	Manoj Vs Lakshamma Dead by LRs	Shivakumara
39	M.V.C. 344/2020 (NOTICE)	11-12-2020	Manjunatha Vs Sayad Amjad	Rajendra Prasad B P
40	M.V.C. 345/2020 (NOTICE)	11-12-2020	Surya @ Suresh Vs Sayad Amjad	Rajendra Prasad B P
41	R.A. 10009/2020 (NOTICE)	11-12-2020	Vidyashree Vs K.S.Gangadaraiah	B.G.Krishnamurthy
42	M.A. 10001/2020 (NOTICE) IA/1/2020	11-12-2020	Manjunath Vs Sarojamma G.S.	Ramaswamy Iyengar K.S

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43	M.V.C. 696/2020 (NOTICE)	11-12-2020	Malaligowda V.T. Vs Govindappa	N.R.Dhananjaya
44	M.V.C. 769/2020 (NOTICE)	11-12-2020	Shobha Vs IFFCO TOKIO General Insurance Co.	Fouzia Khanam
45	Civil Misc. 10008/2020 (NOTICE)	11-12-2020	Puttamma Vs The Superintendent Engineer (Electrical)	Adarsh G.B
46	R.A. 10041/2017 (await notice) IA/1/2017	11-12-2020	T.K.Lalitha Vs T.K.Jayaprakash	MRP
(R.A./0010042/2017)				
47	M.V.C. 976/2018 (Await Report)	11-12-2020	Paramesha.K.S Vs Mruthyunjaya @ Murthy	Sathish.B
48	R.A. 10031/2018 (await notice) IA/1/2018 IA/2/2018	11-12-2020	Siddaiah Vs S. Ramegowda	K.R. Dayananda
49	M.V.C. 1127/2018 (await notice)	11-12-2020	Thimmappa Vs Prasanna Kumar	H.R. Krishnamurthy
50	M.V.C. 1132/2018 (await notice)	11-12-2020	Chandrashekaraiyah M.B Vs Prasannakumar	Lakshman.H H.R.K
51	R.A. 10033/2019 (await notice)	11-12-2020	C.H. Satyanarayanawamy Vs Jayamma	Ramaswamy Iyengar K.S
52	M.V.C. 1526/2019 (STEPS)	19-12-2020	Shankarappa Vs S.Mallik	Krishnamurthy.H.R
53	M.V.C. 1220/2018 (FOR OBJECTION)	19-12-2020	S.N.Savithramma @ Shavantramma Vs M.B.Umesh	H.R.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 841/2019 (Plea)		State by Tiptur Town Police Vs Dudyayanayaka	APP
<u>11.00 AM to 02.00PM</u>				
2	C.C. 745/2018 (EVIDENCE)		Sri. Gurukula Co-Operative Society Limited Vs M.B. Uma	Shekar H.N
3	C.C. 1054/2018 (EVIDENCE)		K.M. Mallikarjuna Vs Nagappa	Lakshman.H
4	C.C. 413/2018 (ARGUMENTS)		M/S Sasalu Channabasappa and sons, by S.V.Suryank Vs D.M.Jyothi Prakash	Nagabhushan T.N
5	P.C.R. 309/2020 (FIRST HEARING)		M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Shivanna	D. Vasanthkumar
6	P.C.R. 310/2020 (FIRST HEARING)		M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Gangamma	D. Vasanthkumar
Cases listed below are adjourned due to Covid 19				
7	C.C. 464/2018 (EVIDENCE)	20-01-2021	V.Rajagopalasetty Vs A.N.Vedamurthy	Jagadeesh.B.D
8	P.C.R. 187/2020 (Sworn Statement)	20-01-2021	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs H.V. Shivegowdru	M.S. Jithendra Kumar
9	P.C.R. 188/2020 (Sworn Statement)	20-01-2021	Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs Dileep D.L.	M.S. Jithendrakumar
10	P.C.R. 189/2020 (Sworn Statement)	20-01-2021	Sri, Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs T.G. Vishwanath	M.S. Jithendrakumar

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11	P.C.R. 190/2020 (Sworn Statement)	20-01-2021	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya Vs Channabasavaiah	M.S. Jithendra Kumar
12	P.C.R. 191/2020 (Sworn Statement)	20-01-2021	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha by its M. Bhagya Vs D.V. Ramachandra	M.S. Jithendra Kumar
13	P.C.R. 285/2020 (Sworn Statement)	21-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Shivashankaraiah	D. Vasanthkumar
14	P.C.R. 286/2020 (Sworn Statement)	21-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Nagesh	D. Vasanthkumar
15	P.C.R. 287/2020 (Sworn Statement)	21-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Shankarnag S.M.	D. Vasanthkumar
16	P.C.R. 288/2020 (Sworn Statement)	21-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Mahesh S.K.	D. Vasanthkumar
17	P.C.R. 289/2020 (Sworn Statement)	21-01-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Nanjamari	D. Vasanthkumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	R.A. 3/2017 (ARGUMENTS)		Hanumanthaiah Vs Narasimhaiah	KSRI
(R.A./0000003/2017)				
: R.A./0000003/2017				
2	R.A. 14/2017 (ARGUMENTS)		Gangamma Vs Lingraju	TNN
(R.A./0000014/2017)				
: R.A./0000014/2017				
3	R.A. 71/2017 (ARGUMENTS) IA/1/2017		M.D. Srinivasa Murthy Vs Basavaraju	Lakshman.H
4	R.A. 73/2017 (ARGUMENTS) IA/1/2017		Shivashankar Vs Shivashankarappa	Somasundar S
5	R.A. 76/2017 (ARGUMENTS)		Ningappa Vs Rangamma	Ramaswamy Iyengar K.S
6	R.A. 78/2017 (ARGUMENTS) IA/1/2017		Prabhuswamy Vs Siddaramakka	Sreedhara.N.N
7	R.A. 79/2017 (ARGUMENTS)		K.O. Dhanalakshmi Vs General Manager	Krishnamurthy.B.G
8	R.A. 81/2017 (ARGUMENTS) IA/1/2017		Rajeshwari Vs B.N. Anitha	Nagabhushan T.N
9	R.A. 82/2017 (ARGUMENTS) IA/1/2017		Rajashekaraiah Vs T. Ravisha	Sreedhara.K.S
10	R.A. 84/2017 (ARGUMENTS)		Jagadeesha Vs Dhanalakshamma	Udayakumar T.K
11	R.A. 86/2017 (ARGUMENTS)		P. Marulasiddamma Vs General Manager, South western Railway, Hubli.	Krishnamurthy.B.G
12	R.A. 88/2017 (ARGUMENTS)		B.N.Nagaraja Rao Vs General Manager	N.V.Sachidanand
(R.A./0000088/2017)				
: R.A./0000088/2017				
13	R.A. 3/2018 (ARGUMENTS)		S.V. suryaprakash Vs Gowramma	Ramaswamy Iyengar K.S
14	M.A. 2/2018 (ARGUMENTS)		R.M. Mallikarjuna Swamy Vs Mahadevaiah	T.K. Raghu

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15	R.A. 7/2019 (ARGUMENTS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		A.S.Biliyappa @ S. Ranganatha Vs Anusha	Ramachandraiah.H.C
16	O.S. 73/2019 (ARGUMENTS)		D.S. Victor Raj Vs D.S. Anthony Thomas	Ramaswamy Iyengar K.S
17	R.A. 36/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Mohammed Ayub Khan Vs Syed Asma	Ramaswamy Iyengar K.S
18	M.A. 1/2020 (ARGUMENTS)		Parvathi B. Patel Vs Somashekarachar	Karunakar.M.B
19	R.A. 8/2020 (ARGUMENTS) IA/1/2020		Gururaghavendra Liquor Shop Kibbanahally Cross, by its proprietor Smt SJ Sudha Vs Balaji Wines Tiptur by its Proprietor D.Shivaprasad	Krishnamurthy.B.G
<u>11.00 AM to 02.00PM</u>				
20	O.S. 27/2016 (Plaintiff Evidence)		B.Basavalingaiah and sons rep by R.B.Kotturaiah Vs K.P.Puttaraju	
21	O.S. 55/2017 (Plaintiff Evidence)		The Branch Manager, SBI, Tiptur Vs E.C. Keerthikumar	Lakshman.H
22	O.S. 27/2018 (Plaintiff Evidence)		Proprietor, Sri Kamadenu Traders, APMC Yard, Tiptur Vs Proprietor, Hariyanth Traders, Aurangabad, Maharastra	B. Satish
23	O.S. 17/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019		Kusuma minor natural guardian its by Chandrashekaraiiah Vs Rajanna	T.T. Udayshankar
24	O.S. 13/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020		Srinivas H.V. Vs Umamahesh R.S.	Ramaswamy Iyengar K.S
25	M.C. 19/2020 (Referred to Mediation)		Chidananda T V Vs Nill	Raghu.T.K
26	EX 12/2020 (NOTICE)		Yogesh G.N. Vs K.G. Sudarshan	Ramaswamy Iyengar K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	M.V.C. 905/2016 (HEARING)		GANGAMMA Vs HANUMAKKA	N.N. SREEDHARA
(M.V.C./0000905/2016) : M.V.C./0000905/2016				
28	M.C. 34/2014 (ARGUMENTS)		M.S.CHANDRAPPA @ CHANDRASHEKARAI AH Vs ASHWINI @ B.SHANTHA	S.SOMASUNDAR
29	M.A. 3/2015 (ARGUMENTS)		S.N.CHANDRASHEKARAI AH Vs VIJAYAKUMAR AND ANOTHER	H.C. RAMACHANDRAI AH
30	R.A. 24/2016 (ARGUMENTS)		K.N. Durgai ah Vs Ningappa	
31	R.A. 28/2016 (ARGUMENTS)		Shashidhara Vs Anandamurthy	
32	R.A. 37/2016 (ARGUMENTS)		T.S. Siddalingaprasad Vs Chandrashekaraiah	
33	R.A. 40/2016 (ARGUMENTS)		S. Sharada Vs Bettaswamy	
34	R.A. 46/2016 (ARGUMENTS)		M.N.Gangamma Vs M.S.Rajashekaraiah	HS
(R.A./0000046/2016) : R.A./0000046/2016				
35	R.A. 51/2016 (ARGUMENTS)		H.G.Manjunatha Vs H.C.Ramesha	
(R.A./0000051/2016) : R.A./0000051/2016				
36	R.A. 53/2016 (ARGUMENTS)		Shambaiah Vs Shankarappa	TKU
(R.A./0000053/2016) : R.A./0000053/2016				
37	R.A. 68/2016 (ARGUMENTS)		M.C.Basavaraju Vs M.M.Rajanna	UR
(R.A./0000068/2016) : R.A./0000068/2016				
38	L.A.C. 51/1995 (JUDGEMENT)		NINGAPPA Vs LAO	MK

Cases listed below are adjourned due to Covid 19

SENIOR CIVIL JUDGE AND JMFC, TIPTUR**Sri Satish S T****CIVIL JUDGE (SR. DN.) & JMFC****Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 1/2016 (Steps)	12-03-2021	T.B.VENKATESH Vs T.H.BASAVARAJU	H. LAKSHMAN
40	M.V.C. 452/2016 (Await Summons)	12-03-2021	SATHISHKUMAR G.K Vs YOGEEESH M G	G.R.MANJUNATHASWAMY
(M.V.C./0000452/2016) : M.V.C./0000452/2016				
41	ECA 2/2016 (Await Commissioner Report.)	12-03-2021	Syed shafiq Vs Syad Sadiq	GRM
(ECA/0000002/2016) : ECA/0000002/2016				
42	R.A. 72/2016 (Await Notice.)	12-03-2021	N.B Sadashivayaiah Vs The Chief Secretary	KNG KNG
(R.A./0000072/2016) : R.A./0000072/2016				
43	R.A. 7/2017 (Hear on IA.)	12-03-2021	Yashodamma Vs Gangadhaiarir.	KNG
(R.A./0000007/2017) : R.A./0000007/2017				
44	EX 122/2017 (Steps)	12-03-2021	S.S.Sharath Vs R.Poongodi	GRM
(EX/0000122/2017) : EX/0000122/2017				
45	M.C. 66/2017 (Steps)	12-03-2021	J.R.Pavithra Vs P.S.Shivakumar	BGC
(M.C./0000066/2017) : M.C./0000066/2017				
46	FDP 4/2017 (Await Commissioner Warrant)	12-03-2021	Shivamma Vs B.R.Gangamma	S.SOMASUNDAR
(FDP/0000004/2017) : FDP/0000004/2017				
47	O.S. 7/2018 (Steps)	12-03-2021	The Manager / Branch Manager, State Bank of India, Tiptur Vs Kshama.K.K.	Lakshman.H
48	M.A. 7/2020 (Call for LCR) IA/1/2020 IA/3/2020 IA/2/2020	12-03-2021	Lakshamma Vs Rangamma	C. Venu

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 250/2014 (NBW to Accused)		N V KERE P S Vs NANJUNDAPPA	
2	C.C. 186/2015 (Issue NBW to Accused)		N.V. KERE PS Vs FRANCIS	
Cases listed below are adjourned due to Covid 19				
3	Crl.Misc. 203/2019 (NOTICE)	07-01-2021	K.S.Savitha Vs Gangadhar	Somasundar S
4	Crl.Misc. 337/2019 (NOTICE)	07-01-2021	Gangamani Vs Siddaramesh	H Lakshman
5	Crl.Misc. 89/2020 (NOTICE)	07-01-2021	Sampathkumar Vs The Thahsildar, Tiptur	K.B.Banashankar
6	Crl.Misc. 94/2020 (NOTICE)	07-01-2021	Krishnamurthy Vs The Thahsildar, Tiptur	G.Manjanna
7	Crl.Misc. 128/2020 (NOTICE)	07-01-2021	Ruchitha M.B. Vs The Thahsildar, Tiptur	Mahalingappa.H.P
8	C.C. 604/2010 (Cross of PW1)	07-01-2021	JOYTHI Vs KEMPARAJU	S.V. SHOBHADEVI N.V.SACHIDANANDA
9	Crl.Misc. 488/2017 (Petitioner Evidence)	07-01-2021	Smt. Asha.V.S. Vs C.L.Kumar,	
10	Crl.Misc. 212/2018 (Petitioner Evidence)	07-01-2021	Girija M.G. Vs Theertha Prasanna	Basappa
11	Crl.Misc. 1/2020 (Petitioner Evidence)	07-01-2021	Chethan Vs The Thahsildar, Tiptur	K.T. Chandrashekharaiiah
12	C.C. 2313/2015 (NBW to Accused)	07-01-2021	SUNIL. M. GOWDA. G.C Vs MS VISHWA VIJETHA CHITS K PVT LTD.TIPTUR REPRESENTED BY ITS BRANCH MANAGER MUNIRAJU. C.V	SHASHIBHUSHANA. G.M.
13	C.C. 707/2016 (NBW to Accused)	07-01-2021	Honnavalli Police Vs Divakara.H.R.	

(C.C./0000707/2016)
: C.C./0000707/2016

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Crl.Misc. 122/2017 (Steps)	07-01-2021	Mamatha B.R Vs Jagadeesha and others	
(Crl.Misc./0000122/2017) : Crl.Misc./0000122/2017				
15	C.C. 677/2019 (NBW to Accused)	07-01-2021	HonnaValli Police Vs Arunkumar	State by Complainant
16	C.C. 1577/2012 (Issue NBW to Accused)	07-01-2021	HONNAVALLI P.S Vs MANJUNATH @ KARIMANJA	
17	C.C. 1370/2015 (Issue NBW to Accused)	07-01-2021	HONNAVALLI PS Vs UMESH SHETTY	
18	Crl.Misc. 261/2020 (FIRST HEARING)	07-01-2021	G.T. Puttaswamy Gowda Vs The Thahsildar, Tiptur	N.R.Raghavendra
19	Crl.Misc. 262/2020 (FIRST HEARING)	07-01-2021	Devaraju N.G. Vs The Thahsildar, Tiptur	N.R. Raghavendra
20	Crl.Misc. 263/2020 (FIRST HEARING)	07-01-2021	Sathish K.S. Vs The Thahsildar, Tiptur	N.R. Raghavendra
21	Crl.Misc. 264/2020 (FIRST HEARING)	07-01-2021	Sathish K.S. Vs The Thahsildar, Tiptur	N.R. Raghavendra
22	Crl.Misc. 267/2019 (EVIDENCE)	07-01-2021	Ravivarma Vs The Thahsildar, Tiptur	Lingappa.K.B
23	C.C. 444/2020 (For HBC)	07-01-2021	HonnaValli Police Vs Mallikarjunaiah	state by Complainant
24	P.C.R. 60/2020 (Sworn Statement)	07-01-2021	A.R.Mohankumar Vs Jaganath	Yogananda.M.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 174/2020 (Writter Statement) IA/1/2020		Shankar Vs Prema	S.V.Shobhadevi
2	O.S. 324/2020 (Writter Statement) IA/1/2020		Jayanna Vs Chandrashekaraiah	Somasundar S
3	O.S. 388/2012 (HEARING) IA/2/2012 IA/1/2012 IA/4/2012 IA/3/2012		CHANNABASAPPA SO. RANGAPPA AGED ABOUT 70 YRS RO. HUCHAGONDANAHALLI VILLAGE KASABA HOBLI TIPT Vs PARAMASHIVIVAIAGH SO. MAHALINGAPPA AGED ABOUT 45 YRS RO. HUCHAGONDANAHALLI VILLAGE KASABA HO	K.B.LINGAPPA S.SOMASUNDAR
4	O.S. 354/2014 (HEARING)		M.S.SHADAKSHARAPPA Vs M.N.VISHWANATHA	THIMMAIAH M.
5	O.S. 16/2011 (EVIDENCE) IA/3/2011 IA/1/2011 IA/2/2011		H.N.PREMAVATHI Vs NINGAPPA OTHERS	N.SUBRAMANYA SWAMY S.V. SHOBHADEVI
6	O.S. 394/2015 (EVIDENCE) IA/2/2015 IA/1/2015		KAMAKSHAMMA Vs CITY MUNICIPAL COUNCIL TIPTUR	S.SOMASUNDAR
7	O.S. 402/2015 (EVIDENCE) IA/2/2015 IA/1/2015		ARUN Vs RANGAPPA @ PUJARI RANGAPPA	G.S. MALLESH
8	O.S. 432/2015 (EVIDENCE) IA/2/2015 IA/1/2015		T.R.JAGANNATH Vs S. NARAYANA	S.K SATYANARAYANA
9	O.S. 452/2015 (EVIDENCE)		KRISHNAMURTHY Vs NETHRAVATHI	G.PARAMESHWARAI AH
10	EX 18/2010 (ARGUMENTS)		RAJASHWARI Vs BASAVARAJU	B.D. JAGADEESH
11	O.S. 223/2017 (Plaintiff Evidence) IA/2/2017 IA/1/2017		Shivananjappa J.K. Vs Mallikaiah	

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12	O.S. 228/2017 (Plaintiff Evidence) IA/2/2017 IA/1/2017		Pushphalatha Vs Renukamma	T.N.NAGABHUSHAN
13	O.S. 18/2005 (Await orders) IA/6/2005 IA/5/2005 IA/8/2005 IA/2/2005 IA/1/2005 IA/3/2005 IA/4/2005 IA/7/2005		N.S.NARAHARI Vs KANDASWAMY	K.S. RAMASWAMY IYENGAR T.K. UDAYKUMAR
14	O.S. 30/2012 (ARGUMENTS)		SIDDAGANGAMMA Vs MAHADEVAMMA	K.S. RAMASWAMY IYENGAR
15	O.S. 74/2013 (ARGUMENTS)		H.RUDRAIAH Vs S.R.KESHAVAMURTHY ANOTHER	
16	O.S. 56/2014 (Further cross of PW1)		S.NANJAPPA Vs THE CHIEF SECRETARY AMD 7 OTHERS	T.K. UDAYKUMAR
17	O.S. 526/2014 (For clarification,) IA/1/2014 IA/2/2014		CHANDRASHEKARIAH Vs K.L.JAYANNA	K.B.LINGAPPA
18	O.S. 172/2015 (For clarification,) IA/2/2015 IA/1/2015		RAMASUBRAMANYAM Vs RATHNAMMA	B.L.ROOPA
11.00 AM to 02.00PM				
19	O.S. 274/2014 (SUMMONS) IA/1/2014 IA/2/2014		THAYAMMA Vs CHANNAMMA	H. LAKSHMAN
20	O.S. 10/2016 (SUMMONS) IA/2/2016 IA/1/2016		SHIVAIAH Vs NINGAMMA AND OTHERS	K.B.LINGAPPA
21	O.S. 252/2016 (SUMMONS)		H.K. Kempamma Vs T.R. Gowramma	DAYANANDA.K.R.
22	O.S. 246/2017 (SUMMONS)		KAVERI GRAMEEN BANK, TIPTUR BRANK REP BY ITS MANAGER R. SIDDAMARI Vs MARISHANKARAPPA	B.N. AJEY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	O.S. 322/2019 (SUMMONS)		Corporation Bank R/by its Manager Sri Jeevan Kumar Vs M/s Sri. Apeksha Electricals	Nataraju.M.C
24	O.S. 40/2020 (SUMMONS)		Bank of Baroda Rep by its Present Sr Manager Pradip Kumar Singha Vs Lakshman Naik	Ajay.B.N
25	O.S. 50/2020 (SUMMONS) IA/1/2020		Kavitha V. Vs Jayamma	Nataraju.M.C
26	O.S. 68/2020 (SUMMONS)		Venkeshwaraiah M.R. Vs Doddanna	M.R. Girish
27	O.S. 70/2020 (SUMMONS)		Rangaswamy B.H. Vs Gururaj S.K.	M.R.Puttaraju
28	O.S. 190/2020 (SUMMONS) IA/1/2020 IA/2/2020		Siddalingaiah Vs Prabhuswamy	B.G.Chandrappa
29	O.S. 316/2020 (SUMMONS) IA/1/2020		Monica T.N. Vs V. V. Jagadeesha @ Jagaeesha Vishwanth	Udayakumar T.K
30	O.S. 154/2013 (NOTICE) IA/1/2013 IA/2/2013		GUNDAMMA Vs H.B.RAJAPPA	S.V. SHOBHADEVI
31	EX 8/2016 (NOTICE)		Proprietor, Malleshwara Merchants Finance Co., R, Tiptur Vs S.L. Malleshappa	
32	EX 24/2016 (NOTICE)		Balagangadhara Vs Syed Mujeeb	
33	O.S. 2/2020 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019		Chethan Swamy G.S. Vs Shivalingaiah	Shobhadevi S.V
34	O.S. 278/2015 (EVIDENCE) IA/2/2015 IA/1/2015		MANJUNATHA Vs M.C. MALLIKARJUNAIAH	H. LAKSHMAN

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 296/2015 (EVIDENCE) IA/2/2015 IA/1/2015		GANGAMMA Vs NARASAMMA	M.C. NATARAJ
36	O.S. 308/2015 (EVIDENCE)		BASAVARAJU Vs MANJUNATHA	K.S. RAMASWAMY IYENGAR
37	O.S. 328/2015 (EVIDENCE) IA/2/2015 IA/1/2015		M. MUDAFIR ULLA KHAN Vs HASEENA BANU	H.S. KRISHNEGOWDA
DEFN EVIDENCE				
38	O.S. 220/2013 (EVIDENCE)		S.R. KESHAVAMURTHY Vs H.RUDRAIAH	B.G.KRISHNAMURTHY
Cases listed below are adjourned due to Covid 19				
39	O.S. 96/2014 (SUMMONS)	15-12-2020	Shivarudrappa Vs Shankarappa	
(O.S./0000096/2014) : O.S./0000096/2014				
40	O.S. 518/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-12-2020	KRISHNAPPA Vs RATHNA.H.A. AND OTHERS	S.JAYANNA
41	FDP 15/2016 (commissioner report)	15-12-2020	Mallikarjunaiah, Vs Shivappa,	
(FDP/0000015/2016) : FDP/0000015/2016				
42	EX 13/2018 (commissioner report)	15-12-2020	K.R. Bhojgowda Vs Smt. Gowramma	G.S. Mallesh
43	EX 3/2019 (commissioner report)	15-12-2020	A. Mahadevamma Vs Shivamma	Somasundar S
44	O.S. 290/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	15-12-2020	Dr. Shree Ma. Ni. Pra. Swa. Rudramuni Mahaswamigalu Vs Digvijaya Kannada News Channal	Dhananjaya N.R.
45	O.S. 320/2019 (SUMMONS) IA/1/2019	15-12-2020	Gayathri Vs Nirmala	Nataraju.M.C
46	O.S. 64/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-12-2020	Nagaraju Vs Mallikarjunaiah	H.Lakshman

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 170/2020 (SUMMONS) IA/1/2020	15-12-2020	Prashantharaju Vs Dhananjayaraju	Udayakumar T.K
48	O.S. 240/2020 (SUMMONS)	15-12-2020	Parswanatha K.C. Prop. of K.C. Enterprises Vs Panchayath Development Officer	Somasundar S
49	O.S. 240/2010 (NOTICE) IA/3/2010 IA/1/2010 IA/2/2010	15-12-2020	THOPAMMA Vs A.S. MANJUNATH	S.SOMASUNDAR B.G.KRISHNAMURTHY
50	EX 18/2014 (NOTICE)	15-12-2020	THE MANAGER PRIMARY CO- OP.AGRICULTURE RURAL DEVELOPMENT BANK LTD. TIPTUR Vs RAMEGOWDA AND ANOTHER	C.CHANNEGOWDA
51	O.S. 150/2014 (NOTICE)	15-12-2020	BHAGYAMMA Vs SIDDAGANGAMMA	
52	O.S. 152/2020 (NOTICE) IA/1/2020	15-12-2020	Rangaswamy Vs Ningappa	H.N. Shankaramurthy
53	EX 41/2020 (NOTICE)	15-12-2020	H.D. Manjula Vs Chikkamma	Udayakumar T.K
54	O.S. 376/2016 (For Objection)	15-12-2020	Roopavathi Vs Nanjamari	
(O.S./0000376/2016)				
: O.S./0000376/2016				
55	O.S. 54/2017 (For Objection)	15-12-2020	K.S. Ramachandraiah Vs Ravi	
(O.S./0000054/2017)				
: O.S./0000054/2017				
56	O.S. 243/2017 (For Objection) IA/2/2017 IA/1/2017 IA/3/2017	15-12-2020	Revanna Vs The Thahsildar, Tiptur	
57	O.S. 348/2017 (For Objection) IA/2/2017 IA/1/2017	15-12-2020	B. Ranganatha Vs T.K. Diwakar	
58	FDP 5/2018 (For Objection)	15-12-2020	Radhamani Vs Mahadevaiah	M.B.Karunakara

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59	O.S. 304/2019 (For Objection) IA/1/2019 IA/2/2019	15-12-2020	Sardar Sab Vs Divisional Manager	Fouzia Khanam
60	EX 17/2020 (For Objection)	15-12-2020	T. Vagish Pandith Vs G.N. Vishwanath	Nagabhushan T.N
61	O.S. 270/2020 (For Objection) IA/1/2020	15-12-2020	B.S. Kantharaju Vs Ramalingegowda	M.R. Girish
62	O.S. 338/2019 (Writter Statement) IA/3/2019 IA/1/2019 IA/2/2019	15-12-2020	Puneeth M.P. Vs Sowbhagya Lakshmi	Lakshman.H
63	O.S. 370/2019 (Writter Statement) IA/1/2019 IA/2/2019	15-12-2020	Rajashekaraiah B.C. Vs Pushpa	M.R. Puttaraju
64	O.S. 133/2016 (Hearing on IA)	15-12-2020	Smt. Pushpalatha Vs H.B.Rudresha	DAYANANDA.K.R.
(O.S./0000133/2016)				
: O.S./0000133/2016				
65	O.S. 166/2016 (HEARING)	15-12-2020	Vijayalakshmi Vs Gavi Siddappa	
(O.S./0000166/2016)				
: O.S./0000166/2016				
66	O.S. 328/2016 (HEARING)	15-12-2020	H.S Lohith Vs H.M. Dayananda	
67	O.S. 384/2018 (HEARING)	15-12-2020	M.N. Shanmukha Vs M.S. Shivaprasad	Lakshman.H
68	FDP 4/2019 (HEARING) IA/1/2019	15-12-2020	Vasanthamma Vs Umesh	Yogananda
69	Misc 4/2019 (HEARING)	15-12-2020	Shivashankaraiah Vs Sunanda	G.P. Prakash
70	O.S. 238/2020 (HEARING)	15-12-2020	Doddaiah Vs Gangamma	Vijaya Mahanthesh K.C.

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71	O.S. 252/2012 (Steps) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012	15-12-2020	A1. MANJUNATHA Vs A1. BHARATHAMMA	T.K. UDAYKUMAR T.N.NAGABHUSHAN
72	EX 55/2017 (Steps)	15-12-2020	Shreshtanatha Swamy Vs Smt. Sharmila Baig	
73	EX 5/2019 (Steps)	15-12-2020	Syndicate Bank Vs Chittaiah	Mohamed Afroze Ahamed
74	O.S. 204/2019 (Steps) IA/1/2019 IA/2/2019	15-12-2020	Kempamma Vs Manjulamma	S.T. Somashekara
75	EX 13/2016 (Amended Plaintiff)	15-12-2020	Proprietor, Sri Channakeshava Investments, Birur town Vs Kempadevaiah	A.M. VIDYASHANKAR
76	O.S. 26/2017 (Settlement)	15-12-2020	H.B. Jayanna Vs Nityananda	
77	O.S. 200/2017 (Settlement) IA/2/2017 IA/1/2017	15-12-2020	N.S. Mohankumara Vs Rajashekaraiah	
78	EX 23/2018 (Settlement)	15-12-2020	Amjad Ali Vs M.R. Ramachandra	Nagabhushan T.N
79	O.S. 244/2018 (Settlement)	15-12-2020	Doddalingaiah Vs Ningamma	Ramaswamy Iyengar K.S
80	O.S. 276/2018 (Settlement) IA/1/2018	15-12-2020	Prabhuswamy Vs Shivaswamy	M.R. Girish
81	O.S. 382/2018 (Settlement)	15-12-2020	Neelakantaswamy Vs Soumya	Bharathraju
82	EX 50/2019 (Settlement)	15-12-2020	Syndicate Bank Vs A.B.Ganes Shyam	Mohamed Afroze Ahamed
83	EX 82/2019 (Settlement)	15-12-2020	Shriram Chits (Karnataka)Pvt.Ltd., Vs Kantharaja S.	Banashankar K.R.

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84	O.S. 311/2017 (EVIDENCE)	15-12-2020	R. Basavalingaiah Son proprietor R.B. Kotturaiah Vs Keshavamurthy	
85	O.S. 342/2018 (EVIDENCE) IA/1/2018	15-12-2020	N. Phanindra Vs H.N. Vasantha Kumar	N.C. Ashoka
86	O.S. 396/2018 (EVIDENCE)	15-12-2020	Rajamma Vs Ramaiah	Basappa
87	O.S. 28/2019 (EVIDENCE)	15-12-2020	Renukaradhya Vs Gurushanthaiah	Nagabhushan T.N
88	O.S. 60/2019 (EVIDENCE) IA/1/2019 IA/2/2019	15-12-2020	Pramila K. Vs Anjinappa	Tiptur Venkatesh
89	O.S. 86/2019 (EVIDENCE)	15-12-2020	Canara Bank Vs Ayesha Sultana Khanum	Nagabhushan T.N
90	O.S. 230/2019 (EVIDENCE) IA/1/2019 IA/2/2019	15-12-2020	Gangamani Vs G.V. Vijaya	Yogananda.M.K
91	O.S. 332/2018 (ARGUMENTS)	15-12-2020	J. Chandraiah Vs Basavaraju	Lingappa.K.B
92	EX 62/2018 (Issue Notice to JDR)	15-12-2020	Appajachar Vs Ramegowda	Somasundar S
93	O.S. 34/2017 (DEFENCE EVIDENCE)	15-12-2020	Thanmayi Vs B.K. Rajashekar	B.N. AJEY
94	O.S. 118/2014 (Defendant Evidence) IA/1/2014 IA/2/2014	15-12-2020	HOMBALAMMA Vs THIMMAPPA	K.S. RAMASWAMY IYENGAR
95	O.S. 104/2017 (Plaintiff Evidence)	15-12-2020	B.J.Basavaraju Vs B.J.Mangalagowramma,	
(O.S./0000104/2017)				
: O.S./0000104/2017				
96	O.S. 128/2017 (Plaintiff Evidence)	15-12-2020	Anasuyamma Vs Revanna	C.CHANNEGOWDA

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97	O.S. 133/2017 (Plaintiff Evidence)	15-12-2020	G.Narasimhamurthy Vs Panchayath Development Officer	
(O.S./0000133/2017)				
: O.S./0000133/2017				
98	O.S. 169/2017 (Plaintiff Evidence)	15-12-2020	M.N.Rudresh. Vs B.N.Nagalakshmi	
(O.S./0000169/2017)				
: O.S./0000169/2017				
99	O.S. 183/2017 (Plaintiff Evidence)	15-12-2020	Gangamma Vs S.Ranganatha	
100	O.S. 466/2015 (EVIDENCE) IA/2/2015 IA/1/2015	16-12-2020	GOWRAMMA Vs SHEENAPPA	M.C. NATARAJ
101	O.S. 122/2016 (EVIDENCE)	16-12-2020	H. Shivaramaiah Vs H. Shankaraiah	
102	O.S. 148/2016 (EVIDENCE)	16-12-2020	Chikkanna Vs Siddalingappa	
103	O.S. 224/2016 (EVIDENCE)	16-12-2020	Amreen Vs Sadiq	
104	O.S. 44/2017 (EVIDENCE)	16-12-2020	G.S. Pushpadevi Vs Basavarajappa M.R.	
(O.S./0000044/2017)				
: O.S./0000044/2017				
105	O.S. 78/2017 (EVIDENCE)	16-12-2020	Bheeshmachar Vs Laxmanachar	
106	O.S. 266/2017 (EVIDENCE) IA/2/2017 IA/1/2017	16-12-2020	Sulekha Vs G.v. Rajanna	G.S. NAGARAJ
107	O.S. 284/2017 (EVIDENCE)	16-12-2020	Smt. Shashikala Vs Smt. Lakshmiddevamma	DAYANANDA.K.R.
108	O.S. 287/2017 (EVIDENCE) IA/2/2017 IA/1/2017	16-12-2020	H.S. Ganesha Vs Smt. Namitha	UMESH RAO
109	O.S. 291/2017 (EVIDENCE)	16-12-2020	Nagaraju Vs Chandrashekaraiah	S.SOMASUNDAR

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri. Chandan S
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
110	O.S. 90/2014 (ARGUMENTS)	16-12-2020	THEERTHA PRASAD Vs SMT. S.N. ASHWINI	T.N.NAGABHUSHAN
111	O.S. 92/2014 (ARGUMENTS) IA/1/2014 IA/2/2014	16-12-2020	CHANDRAMMA Vs S.MANJULA	K.S. RAMASWAMY IYENGAR
112	O.S. 302/2014 (ARGUMENTS)	16-12-2020	PAVITHRA Vs VEDANANDA	T.K. UDAYKUMAR
113	O.S. 170/2015 (ARGUMENTS) IA/3/2015	16-12-2020	H.R.JANARDHANA HORAKERE Vs G.S. KEMPEGOWDA	M.R. GIRISH
114	O.S. 420/2015 (ARGUMENTS)	16-12-2020	B.S.BASAVARAJAPPA Vs KUMARASWAMY @ KUMARAI AH	H.N. SHEKAR
115	O.S. 275/2017 (ARGUMENTS) IA/1/2017	16-12-2020	Mahalingappa Vs Basavaraju	M.C. NATARAJ
116	O.S. 14/2016 (For clarification,) IA/2/2016 IA/1/2016	16-12-2020	SRI THAMMAIAH Vs SRI THIMMAIAH	H.S. SURABHI DHENU
117	EX 49/2017 (For clarification,)	16-12-2020	N.C. Lakshmi Vs Jayamma	Udayakumar T.K
118	EX 8/2019 (For clarification,)	16-12-2020	Syndicate Bank Vs Nagaraju	Mohamed Afroze Ahamed
119	O.S. 178/2013 (Cross of DW)	16-12-2020	H.S.MANJULA Vs T.G.RAMESH	
120	O.S. 261/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020	16-12-2020	Rangamma Vs Nijagunaiah	Ramaswamy Iyengar K.S
121	O.S. 262/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020	16-12-2020	Rangamma Vs Lakshamma	Ramaswamy Iyengar K.S